

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 247
35(ND)15

IN THE MATTER OF:

Ms. Ameeta Mehra ... **Applicant/Petitioner**

Versus

M/s. Mehra Developers & Farms ... **Respondent**
Pvt. Ltd.

Under Section: 397-398

Order delivered on 20.01.2021

CORAM:


SHRI. ABNI RANJAN KUMAR
SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS: Mr. Jeevesh Nagrath and Mr. Chandan Dutta, Advocates
for the Petitioner

ORDER

Renotify this case on 8th March, 2021.


(T.S. Singh)
Court Officer